

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 20th January, 2021.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that Hon'ble Mr. Justice L.S. Jamir will not hold Court on 20.01.2021 because of some unavoidable circumstances.

Further, it is informed that all cases listed before Single Bench of Hon'ble Mr. Justice L.S. Jamir on 20.01.2021 will be listed before Hon'ble Mr. Justice Kh. Nobin Singh and Hon'ble Mr. Justice A. Bimol Singh after the exhaustion of the normal cases listed before Hon'ble Judges.

Supplementary cause lists will be published for the said court.

By orders etc.

Sd/-

(Yumkham Rother)
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.
Imphal, the 20th January, 2021.

No.HCM/1/96/BENCH

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Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Registrar, Admin & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The P.S to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.


REGISTRAR (Judl)
HIGH COURT OF MANIPUR.